NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 158/252/HDB/2016
NAME OF THE COMPANY	Citly Foods Limited
NAME OF THE PETITIONER(S)	Citly Foods Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Andhra Pradesh & Telangana
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MALLIKARJUNA RAO N	FCA	Ca 8121580580	Mallik

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Shri N. Mallikarjuna Rao, learned FCA on behalf of the Petitioner. RoC report is awaited. Post the case for hearing on 02.01./2018

MEMBER (Tech)

MEMBER (Judl)